

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : --
APPLICATION NUMBER : CP(IB)/104(CHE)/2024
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : KMC Constructions Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. R. Sugumaran for the Petitioner. Ld. Counsel Mr. Avinash
Krishnan Ravi for the Respondent.

Application type set to be served on the Respondent.

Reply be filed within two weeks. Rejoinder, if any, be filed within a week
thereafter.

List the petition for hearing on **27.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk